

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:4226
ANSWERED ON:22.03.2013
ALLOCATION OF GAS
Patil Shri C. R.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has finalised priority list for allocation of gas from Krishna Godavari (KG) D6 blocks for various sectors;
- (b) if so, the details thereof;
- (c) whether certain small and medium enterprises have been included under the priority list;
- (d) if so, the details thereof;
- (e) whether State Government of Gujarat has requested the Union Government to include the Small and Medium Enterprises (SME) sector in the priority list; and
- (f) if so, the details thereof and the response of the Union Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAACA LAKSHMI)

(a) to (d) Yes, Madam. Domestic gas is allotted broadly in following order of priority:-

1. Gas-based fertilizers plants (Urea)
2. LPG plants
3. Power plants for supply of electricity to State discoms at regulated tariff for the period of PPA.
4. City Gas Distribution (CGD) entities for supply to domestic and transport sectors.
5. Other sectors

(e) & (f) The EGoM has allocated 2.165 MMSCMD of KG D-6 gas on fallback basis, inter-alia, to City Gas Distribution (CGD) entities for supply to industrial and commercial consumers who consume less than 50,000 standard cubic meters per day (SCMD).